

Dak Register For Month Starting on 01/12/2020

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diary No.	Date of Receipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Action Taken	Link File
2453/2020	01/12/2020	F.NO. A-20(6)/PERS.FILE/NV-MTS/CHE/2018	KRIPA SHANKER (ASSISTANT REGISTRAR, CESTAT, CHENNAI)	forwarding of request for no objection certificate of Ms. Nimisha Vijayan	Administration Section			
2454/2020	01/12/2020	NIL	SANGEETA MALHOTRA	Renewal of passport	Administration Section			
2455/2020	01/12/2020	NIL	SANGEETA MALHOTRA	Request of letter verifying of place of residence	Administration Section			
2456/2020	01/12/2020	NIL	RAVISHEKHAR CHAUDHARY	NOC for the post of Assistant of ICM R by PGIMER Chand.	Administration Section			
2457/2020	01/12/2020	NIL	T.K SARKAR,DR	Office Notice	Administration Section			
2458/2020	01/12/2020	NIL	RAJU MEMBER (TECHNICAL)	leave application	Administration Section			
2459/2020	01/12/2020	NIL	P. ANJANI KUMAR, M(J)	leave application	Administration Section			
2460/2020	01/12/2020	NIL	P. DINESHA	leave application	Administration Section			
2461/2020	01/12/2020	NIL	C J MATHEW	leave application	Administration			

					Section			
2462/ 2020	01/12/ 2020	NIL	DY.REGISTRAR	observance of vigilance Awareness week	Administration Section			
2463/ 2020	01/12/ 2020	NIL	UMESH KR. AGGARWAL (UNDER SEC. TO THE GOVT OF INDIA)	Allocation of fund under major head 7610	Administration Section			
2464/ 2020	01/12/ 2020	NIL	ALOK GUPTA (COMMISSIONER)	Misc. Application for bunching of similar cases of appeal filed		Assistant Registrar		
2465/ 2020	01/12/ 2020	NIL	ALOK GUPTA (COMMISSIONER)	Misc. Application for bunching of similar cases of appeal filed		Assistant Registrar		
2466/ 2020	01/12/ 2020	NIL	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	Civil Appeal No. 8085-8087 of 2015		Assistant Registrar		
2467/ 2020	01/12/ 2020	NIL	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	Civil Appeal no. 3879,5992-94		Assistant Registrar		
2468/ 2020	01/12/ 2020	NIL	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	civil appeal no. 6710 of 2018		Assistant Registrar		
2469/ 2020	01/12/ 2020	NIL	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	civil appeal no. 10605 and 11434 of 2018		Assistant Registrar		

2470/ 2020	01/12/ 2020	NIL	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	civil appeal no. 1522 of 2009		Assis tant Regis trar		
2471/ 2020	01/12/ 2020	IV(16)30/R/JDR/421/20 19/5533	ALOK GUPTA (COMMISSIO NER)	Misc. application for early hearing		Assis tant Regis trar		
2472/ 2020	01/12/ 2020	NIL	C J MATHEW	monthly disposal statement of appeals		Assis tant Regis trar		
2473/ 2020	01/12/ 2020	NIL	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	civil appeal no. 1326 of 2020		Assis tant Regis trar		
2474/ 2020	01/12/ 2020	NIL	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	civil appeal no. 6983 of 2009		Assis tant Regis trar		
2475/ 2020	01/12/ 2020	NIL	C J MATHEW	Approval for permission to relist the matter	PA to Registra r			
2476/ 2020	01/12/ 2020	NIL	SR. PRIVATE SECRETARY	bench matters	PA to Registra r			
2477/ 2020	01/12/ 2020	NIL	ARCHANA (STENO GRADE II)	correction in the appeal uploaded	PA to Registra r			
2478/ 2020	02/12/ 2020	NIL	P. ANJANI KUMAR, M(J)	leave application	Adminis tration Section			
2479/ 2020	03/12/ 2020	NIL	ANIL CHOUDHARY , M (J), CESTAT, ND	Permission for relisting	PA to Registra r			
2480/ 2020	03/12/ 2020	NIL	HARISH	Intimation regarding communicati	Adminis tration Section			

				on address				
2481/2020	07/12/2020	NIL	SR. PRIVATE SECRETARY	matters to be relisted	PA to Registrar			
2482/2020	07/12/2020	NIL	S.K.MOHANTY	availment of CL and RH for Visiting home town	SPS to President			
2483/2020	07/12/2020	NIL	DEPARTMENT OF REVENUE	Republic day celebration 2021	CT Section			
2484/2020	07/12/2020	F.NO. 01/CESTAT/BANG/LK	UMA SHANKAR VERMA	leave sanction order	Account Section			
2485/2020	07/12/2020	CESTAT/AHMD/PER/65/2018	SANTOSH KUMAR TIWARI	Request to provide copy of bill of laptop issued to Honorable Shri Ramesh Nair, Member (J)		AR Computer		
2486/2020	07/12/2020	NIL	RAKESH KUMAR (HEAD CLERK)	leave application	Administration Section			
2487/2020	07/12/2020	NIL	RAJU MEMBER (TECHNICAL)	CASUAL LEAVE	Administration Section			
2488/2020	07/12/2020	NIL	BAHADUR SINGH RAWAT	leave application	Administration Section			
2489/2020	07/12/2020	NIL	RACHNA GUPTA M(J)	request for medical leave	Administration Section			
2490/2020	07/12/2020	NIL	RANJU MADHRA	application for earned leave	Administration Section			
2491/2020	07/12/2020	NIL	LALIT PRASAD PANT	leave application	Administration Section			
2492/	07/12/	NIL	CHANDER	leave	Adminis			

2020	2020		KANTA	application	tration Section			
2493/ 2020	07/12/ 2020	NIL	Y.VEDA PRAKASH STENO.	applicatio of shri P.Venkata subba rao, Member for fifteen days earned leave	Adminis tration Section			
2494/ 2020	07/12/ 2020	NIL	SUNIL KUMAR DAS,MTS	leave application	Adminis tration Section			
2495/ 2020	07/12/ 2020	NIL	BUDH SAIN	leave application	Adminis tration Section			
2496/ 2020	07/12/ 2020	NIL	JAGDISH CHAND MTS	leave application	Adminis tration Section			
2497/ 2020	07/12/ 2020	NIL	SUNDEEP CHOPRA	leave application	Adminis tration Section			
2498/ 2020	07/12/ 2020	NIL	LALIT WADHWA, DEPUTY SECRETARY	observance of vigilance Awareness week	Adminis tration Section			
2499/ 2020	07/12/ 2020	NIL	ASSISTANT DIRECTOR	inspection	Adminis tration Section			
2500/ 2020	07/12/ 2020	NIL	R. RAJAKANNU, UNDER SEC.	reporting of vacancies of CGL 2020	Adminis tration Section			
2501/ 2020	07/12/ 2020	NIL	T. VISWA PARKASH,DR ,MUMBAI	award distribution	Adminis tration Section			
2502/ 2020	07/12/ 2020	NIL	T. VISWA PARKASH,DR ,MUMBAI	intimation regarding appearance in SSC Stenographer grade C& D	Adminis tration Section			
2503/ 2020	07/12/ 2020	NIL	T. VISWA PARKASH,DR	Intimation of applying for	Adminis tration			

			,MUMBAI	the post of stenographer grade C & D 2020	Section			
2504/2020	07/12/2020	NIL	ASSISTANT COMMISSIONER	Forwarding of Appeals filed		Assistant Registrar (CR)		
2505/2020	07/12/2020	NIL	ASSISTANT COMMISSIONER	forwarding of Honorable CESTAT Appeal No. C/51028/2020-CU		Assistant Registrar (CR)		
2506/2020	07/12/2020	NIL	ASST COMMISSIONER OF CUSTOMS	certified copies of Final order passed by Honorable CESTAT in the matter of Internation glove aviation		Assistant Registrar (CR)		
2507/2020	07/12/2020	NIL	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	Civil appeal no. 7388/2010		Assistant Registrar (CR)		
2508/2020	07/12/2020	NIL	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	Civil Appeal no. 5486/2011		Assistant Registrar (CR)		
2509/2020	07/12/2020	NIL	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	Civil appeal no. 5234-5236/2009		Assistant Registrar (CR)		
2510/2020	07/12/2020	NIL	ASSISTANT REGISTRAR, AHMEDABAD	statement of pendency, institution and disposal		Assistant Registrar		

				of appeals and stay application		(CR)		
2511/2020	07/12/2020	NIL	DINESH .P.PANGARKAR	Misc. application for restoring the appeal no. E/50692/2017		Assistant Registrar (CR)		
2512/2020	10/12/2020	NIL	A.P. MATHUR (ADVOCATE)	Resumption of physical hearing in Regional Bench of CESTAT	SPS to President			
2513/2020	10/12/2020	NIL	HIRA LAL,	leave application	Administration Section			
2514/2020	10/12/2020	NIL	MANAS KUMAR SINHA, AR	Resignation and relieving order of Sh. Sandeep Kumar Yadav	Administration Section			
2515/2020	10/12/2020	NIL	ANIL CHOUDHARY, M (J), CESTAT, ND	Application for CL with permission to leave station	Administration Section			
2516/2020	10/12/2020	NIL	P.K CHOUDHARY	Casual Leave with station leaving permission	Administration Section			
2517/2020	10/12/2020	CESTAT/AHD/M(J)	RAMESH NAIR (MEMBER JUDICIAL)	leave application	Administration Section			
2518/2020	10/12/2020	CESTAT/MUM/SKM/2020	S.K.MOHANTY	Availment of CL and RH for visiting home town	Administration Section			

2519/ 2020	10/12/ 2020	NIL	ASSISTANT DIRECTOR	inspection	Adminis- tration Section			
2520/ 2020	10/12/ 2020	PF/CESTAT/MUM/AD MN/SRM	T. VISWA PARKASH,DR ,MUMBAI	Request to fix pay at level 9	Adminis- tration Section			
2521/ 2020	10/12/ 2020	NIL	SULEKHA BEEVI C.S	Disposal statement of appeals		AR Com- puter		
2522/ 2020	10/12/ 2020	NIL	P.K.NEELA REDDY SPS TO MEM. (J)	forwarding of monthly disposal statement of November		AR Com- puter		
2523/ 2020	10/12/ 2020	NIL	INDIRA SHIROORKA R	Forwarding of Monthly disposal statement		Assis- tant Regis- trar (CR)		
2524/ 2020	10/12/ 2020	NIL	SPS TO HONORABLE MEMBER	Disposal statement for the month of November		AR Com- puter		
2525/ 2020	10/12/ 2020	NIL	T.V.UNNIKRI SHNAN	disposal statement of appeals		AR Com- puter		
2526/ 2020	10/12/ 2020	NIL	SANJAY PRASAD STENO GRADE-III MEMBER(J)	Disposal statement of Dr. Suvendu Kumar Pati		AR Com- puter		
2527/ 2020	10/12/ 2020	NIL	P. K. CHOUDHARY	Disposal Statement		AR Com- puter		
2528/ 2020	10/12/ 2020	NIL	SR. PRIVATE SECRETARY	disposal statement		AR Com- puter		
2529/ 2020	10/12/ 2020	NIL	ANIL CHOUDHARY	monthly disposal statement of appeals		AR Com- puter		
2530/ 2020	10/12/ 2020	NIL	DEPUTY	submission		AR		

2020	2020		REGISTRAR , MUMBAI	of statement of disposal for the month of Nov		Com puter		
2531/ 2020	10/12/ 2020	NIL	S.K. MOHANTY, M(J)	monthly disposal statement of appeals		AR Com puter		
2532/ 2020	10/12/ 2020	NIL	ASSISTANT REGISTRAR SUPREME COURT OF INDIA	Civil Appeal no. 4593/2017	Central Registry			
2533/ 2020	10/12/ 2020	NIL	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	Civil Appeal no. 16991/2017	Central Registry			
2534/ 2020	10/12/ 2020	NIL	ASSISTANT REGISTRAR CESTAT, BANGLORE	statement showing the break up of pending appeals for the month of Nov	Central Registry			
2535/ 2020	10/12/ 2020	NIL	PUNEET AGRAWAL	Request for accepting the challan in form TR 6	Central Registry			
2536/ 2020	10/12/ 2020	NIL	ASSISTANT REGISTRAR, AHMEDABAD	Statement pendency institution and disposal of appeals and stay application	Central Registry			
2537/ 2020	10/12/ 2020	NIL	MANAS KUMAR SINHA, AR	pendency of single member bench cases	Central Registry			
2538/ 2020	10/12/ 2020	NIL	ASSISTANT REGISTRAR,	Civil Appeal no.	Central Registry			

			SUPREME COURT OF INDIA	2947/2014				
2539/2020	10/12/2020	NIL	ASSISTANT REGISTRAR	statement showing the break up of cases pending appeals for the month of Nov	Central Registry			
2540/2020	10/12/2020	NIL	ASSISTANT REGISTRAR, CESTAT, CHENNAI	monthly report of list of E hearing cases	Central Registry			
2541/2020	10/12/2020	NIL	DY. REGISTRAR (KOLKATA)	report of e hearing application	Central Registry			
2542/2020	10/12/2020	NIL	DEPUTY REGISTRAR, CESTAT, KOLKATA	disposal statement	Central Registry			
2543/2020	10/12/2020	NIL	HIGH COURT OF RAJASTHAN	D.B Central Excise Appeal	Central Registry			
2544/2020	10/12/2020	NIL	ASSISTANT COMMISSIONER	correction of defects in the appeal filed in respect of M/s Prem Enterprises	Central Registry			
2545/2020	14/12/2020	NIL	DEPUTY COMMISSIONER OF CUSTOM	appeal against order in appeal	Central Registry			
2546/2020	14/12/2020	NIL	PRAVEEN KATARIA	disposal statement in respect of Shri Anjani Kumar		AR Computer		
2547/2020	15/12/2020	NIL	T. VISWA PARKASH,DR ,MUMBAI	Final Settlement of the TA	Administration Section			

				claims of Honorable Shri Sanjiv Srivastva				
2548/2020	15/12/2020	NIL	INDUS TOWERS	Intimation regarding change in name of Bharti Infratel Limited to Indus Towers Limited		CR		
2549/2020	15/12/2020	NIL	ARVIND SHARMA (ADVOCATE)	Issuance of a fresh DD amounting		CR		
2550/2020	15/12/2020	NIL	P.K.NEELA REDDY SPS TO MEM. (J)	Forwarding of Monthly Disposal Statements		AR Computer		
2551/2020	15/12/2020	NIL	J.K. GOLAY, SPS	leave application	Administration Section			
2552/2020	15/12/2020	NIL	SATISH KUMAR	leave application	Administration Section			
2553/2020	15/12/2020	NIL	SUNDEEP CHOPRA	Revised application for casual leave along with Restricted Holiday	Administration Section			
2554/2020	15/12/2020	NIL	ANKIT KUNDU	leave application	Administration Section			
2555/2020	15/12/2020	NIL	ANITHA JAYAKUMAR	request for granting CL and RH	Administration Section			
2556/2020	15/12/2020	NIL	ANITHA JAYAKUMAR	leave application	Administration Section			

2557/ 2020	15/12/ 2020	NIL	SATPAL SINGH	leave application	Adminis- tration Section			
2558/ 2020	15/12/ 2020	NIL	SANJIV SRIVASTAVA	causal leave and permission to leave headquarter	Adminis- tration Section			
2559/ 2020	15/12/ 2020	NIL	MINISTRY OF FINANCE	OFFICE MEMORAN- DUM	Adminis- tration Section			
2560/ 2020	15/12/ 2020	NIL	SR. PS TO HONORABLE PRESIDENT	duly paid tax Invoice	Account Section			
2561/ 2020	15/12/ 2020	NIL	RANJIT KUMAR, SECTION OFFICER(IFU- III)	Asset Register 2019-20 under Demand No. 31	Account Section			
2562/ 2020	16/12/ 2020	NIL	SANGEETA MALHOTRA, COURT MASTER	issue of Annexure A and G for renewal of my passport in Tatkal	Adminis- tration Section			
2563/ 2020	16/12/ 2020	F.NO. D-6(1)/E- HEARING/CESTAT/C HE/2020	ASSISTANT REGISTRAR ,CHENNAI	seeking information of number of cases		Muke- sh Gupt- a		
2564/ 2020	16/12/ 2020	NIL	KIRAN GHILDIYAL	Hindi quartely report	Adminis- tration Section			
2565/ 2020	16/12/ 2020	NIL	RACHNA GUPTA M(J)	joining report	Adminis- tration Section			
2566/ 2020	16/12/ 2020	NIL	Y.VEDA PRAKASH STENO.	leave application	Adminis- tration Section			
2567/ 2020	16/12/ 2020	NIL	LALIT PRASAD PANT	leave application	Adminis- tration Section			

2568/ 2020	16/12/ 2020	NIL	PARMOD KUMAR (STENO GR. II)	leave application	Adminis- tration Section			
2569/ 2020	16/12/ 2020	NIL	DEPUTY COMMISSIO NER OF POLICE	No. 551/DCK/Ca mp/DC PG/2020	Adminis- tration Section			
2570/ 2020	17/12/ 2020	NIL	VINOD YADAV (ADVOCATE), NEW DELHI	reminder for issuance of reliving letter	Adminis- tration Section			
2571/ 2020	17/12/ 2020	NIL	S.K. MOHANTY M(J)	LTC Application	Adminis- tration Section			
2572/ 2020	17/12/ 2020	NIL	S.R.MOKAL, SPS, CESTAT, MUMBAI	revised leave application for shri S.K. Mohanty	Adminis- tration Section			
2573/ 2020	17/12/ 2020	NIL	RAJU M(T)	CASUAL LEAVE	Adminis- tration Section			
2574/ 2020	17/12/ 2020	NIL	ASSISTANT DIRECTOR	inspection	Adminis- tration Section			
2575/ 2020	17/12/ 2020	NIL	RANJU MADHRA, SPS	JOINING REPORT	Adminis- tration Section			
2576/ 2020	17/12/ 2020	NIL	REKHA SHEKHAWAT , PA TO PRESIDENT	JOINING REPORT	Adminis- tration Section			
2577/ 2020	17/12/ 2020	NIL	ASHOK JINDAL M(J)	station leave	Adminis- tration Section			
2578/ 2020	17/12/ 2020	NIL	DEPUTY REGISTRAR, CESTAT, CHANDIGAR H	MONTHLY REPORT	Central Registry			
2579/ 2020	17/12/ 2020	NIL	AJAY SHARMA M(J)	monthly disposal	Comput er Cell			

				statement of appeals				
2580/2020	17/12/2020	NIL	GOVIND, STENO GR. III, CESTAT, CHANDIGARH	DISPOSAL STATEMENT	Computer Cell			
2581/2020	17/12/2020	NIL	SULEKHA BEEVI C.S	DISPOSAL STATEMENT	Computer Cell			
2582/2020	17/12/2020	NIL	B.BHARATHI STENO GR.III, CHENNAI	permission	PA to Registrar			
2583/2020	18/12/2020	NIL	HARMINDER SINGH	CAT (Mumbai Bench) order dated	Administration Section			
2584/2020	18/12/2020	NIL	S.BHOWMICK	OA no. 456/2018 filed before the Honorable CAT	Administration Section			
2585/2020	18/12/2020	NIL	RAJU MEMBER (TECHNICAL)	Encashment of leave and availment of four years LTC	Administration Section			
2586/2020	18/12/2020	NIL	S.K. MOHANTY, M(J)	Application for 8 days casual leave	Administration Section			
2587/2020	18/12/2020	NIL	P.K.CHOUDHARY	CASUAL LEAVE	Administration Section			
2588/2020	18/12/2020	NIL	KISHORI LAL	casual leave	Administration Section			
2589/2020	18/12/2020	NIL	REKHA SHEKHAWAT	casual leave	Administration Section			
2590/2020	18/12/2020	NIL	DR. D. M MISRA	CASUAL LEAVE	Administration			

					Section			
2591/2020	18/12/2020	NIL	SANJIV SRIVASTAVA	Prior intimation for acquisition of movable property	Administration Section			
2592/2020	18/12/2020	NIL	SANJIV SRIVASTAVA	Prior intimation for acquisition of immovable property	Administration Section			
2593/2020	18/12/2020	NIL	ADMINISTRATIVE OFFICER	Appeal under sub-section(1) of section 35-G of the central excise act-1944	Central Registry			
2594/2020	18/12/2020	F.NO. 7/STAT/CESTAT/KOL/09	T.K.SARKAR	details of disposal through e hearing	Computer Cell			
2595/2020	18/12/2020	NIL	SR. PS TO HONORABLE PRESIDENT	electricity bill along with payment receipt	Account Section			
2596/2020	18/12/2020	NIL	SR. PRIVATE SECRETARY	Permission for relisting	PA to Registrar			
2597/2020	18/12/2020	NIL	T. VISWA PARKASH,DR ,MUMBAI	matter released for relisting -reg.	PA to Registrar			
2598/2020	18/12/2020	NIL	ROHIT KUMAR SHUKLA	Matters released for relisting	PA to Registrar			
2599/2020	18/12/2020	NIL	GOVIND, PA TO MEMBER	permission for deletion /modification of uploaded	PA to Registrar			

				order				
2600/ 2020	18/12/ 2020	NIL	ARCHANA WADHWA M(J)	Monthly disposal statement of Appeals	Comput er Cell			
2601/ 2020	18/12/ 2020	NIL	ARCHANA WADHWA M(J)	monthly disposal statement of appeals	Comput er Cell			
2602/ 2020	18/12/ 2020	NIL	ARCHANA WADHWA M(J)	monthly disposal statement of appeals	Comput er Cell			
2603/ 2020	18/12/ 2020	NIL	ARCHANA WADHWA M(J)	monthly disposal statement of appeals	Comput er Cell			
2604/ 2020	18/12/ 2020	NIL	ARCHANA WADHWA M(J)	monthly disposal statement of appeals	Comput er Cell			
2605/ 2020	18/12/ 2020	NIL	DOROTHY JOSEPH (STENO-G-II)	CASUAL LEAVE	Adminis tration Section			
2606/ 2020	18/12/ 2020	NIL	DOROTHY JOSEPH (STENO-G-II)	leave application	Adminis tration Section			
2607/ 2020	18/12/ 2020	NIL	PUSHKAR SINGH MTS	leave application	Adminis tration Section			
2608/ 2020	18/12/ 2020	F.NO. 01/CESTAT/BANG/C M	UMA SHANKAR VERMA	Permission letter for special cash package of LTC	Adminis tration Section			
2609/ 2020	18/12/ 2020	NIL	ARCHANA (STENO GRADE II)	leave application	Adminis tration Section			
2610/ 2020	18/12/ 2020	NIL	ARCHANA (STENO GRADE II)	leave application	Adminis tration Section			
2611/ 2020	18/12/ 2020	NIL	S.	Vigilance	Adminis			

2020	2020		BHOWMICK	clearance in respect of Ms. Archana Wadhwas, Member(J)	tration Section			
2612/2020	22/12/2020	NIL	SAKAL DEO , COURT MASTER	extension leave				
2613/2020	22/12/2020	15-43/2020	CPIO, CESTAT, NEW DELHI	information sought under RTI Act, 2005	Adminis tration Section			
2614/2020	22/12/2020	15-43/2020	CPIO, CESTAT, NEW DELHI	information sought under RTI Act, 2005	Adminis tration Section			
2615/2020	22/12/2020	21267/2019/SEC-XVII-A	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 5563 OF 2019	Central Registry			
2616/2020	22/12/2020	NIL	GOVIND, STENO GR. III, CESTAT, CHANDIGAR H	PERMISSION FOR DELETION OF uploaded order	PA to Registrar			
2617/2020	22/12/2020	NIL	S.BHOWMICK , UNDER SECRETARY TO THE GOVT. OF INDIA	vigilance clearance in respect of ms. Archana wadhwa,M(J)	Adminis tration Section			
2618/2020	22/12/2020	CESTAT/MUM/ADMIN/CAT/456/2018	T. VISWA PARKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	Request for implementation of Final order dated 20.02.2020 cat	Adminis tration Section			
2619/2020	22/12/2020	DA/04/2020-RC-CH-VII	N. PADMASRI	EARLY HEARING OF Redington	Central Registry			
2620/	22/12/	DA/02/2019-RC-CH-	N. PADMASRI	EARLY	Central			

2020	2020	VII		HEARING OF Redington	Registry			
2621/2020	22/12/2020	NIL	LALIT PRASAD PANT SR. P. S	Urgent leave	Administration Section			
2622/2020	22/12/2020	NIL	S.BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	retirement of sh. cl mahar, m(T)	Administration Section			
2623/2020	22/12/2020	NIL	BALASUBRAMANIS	submission of application upsc-reg	Administration Section			
2624/2020	22/12/2020	CESTAT/AHD/22/2018/777	SANTOSH KUMAR TIWARI, ASS. REG.	Purchase of 02 sets of computers with printers for the use of m(J),cestat, ahmedabad	Computer Cell			
2625/2020	22/12/2020	NIL	M. MONDAL, SPS CESTAT KOL.	order in case of Sourav ganguly vs. commissioner of service tax	SPS to President			
2626/2020	22/12/2020	NIL	SHRADDHA MISHRA, STENO GR. III	letter dated 18/11/2020	Administration Section			
2627/2020	22/12/2020	NIL	SEEMA SADANA, SPS	LTC Application	Administration Section			
2628/2020	22/12/2020	NIL	CHANDERKANTA, SPS	CASUAL LEAVE	Administration Section			
2629/2020	22/12/2020	NIL	SUNIL KR. DAS, MTS	CASUAL LEAVE	Administration Section			
2630/2020	22/12/2020	NIL	SATPAL SINGH, MTS	CASUAL LEAVE,RH	Administration			

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2631/ 2020	22/12/ 2020	NIL	POOJA, LDC	CASUAL LEAVE	Adminis tration Section			
2632/ 2020	28/12/ 2020	NIL	P. DINESHA	LEAVE APPLICATI ON	Adminis tration Section			
2633/ 2020	28/12/ 2020	NIL	P. DINESHA	LEAVE APPLICATI ON	Adminis tration Section			
2634/ 2020	28/12/ 2020	NIL	S.K. MOHANTY M(J)	CASUAL LEAVE	Adminis tration Section			
2635/ 2020	28/12/ 2020	NIL	K. RADHA PA TO MEMBER	LEAVE APPLICATI ON	Adminis tration Section			
2636/ 2020	28/12/ 2020	F.NO PF/CESTAT/MUM/AD MIN/AK	T.VISWAPRA KASH, DY. REGISTRAR	Intimation regarding appearance in various Central Government Exams	Adminis tration Section			
2637/ 2020	28/12/ 2020	NIL	T.VISWAPRA KASH, DY. REGISTRAR	legal fee in TA No. 51/2017 filed by Sat Prakash Goyal S/o Jagatram Goyal vs. Shri S.S Kang, Member, CESTAT Mumbai and Ors.	Adminis tration Section			
2638/ 2020	28/12/ 2020	NIL	RACHNA GUPTA (J)	Request for issuing revised Appointment order in terms of	Adminis tration Section			

				judgment of Supreme Court dated 27.11.2020				
2639/2020	28/12/2020	NIL	C.L. MAHAR, MEMBER (TECHNICAL), DELHI	permission for relisting	PA to Registrar			
2640/2020	28/12/2020	NIL	C.L. MAHAR, MEMBER (TECHNICAL), DELHI	permission for relisting	PA to Registrar			
2641/2020	28/12/2020	NIL	SANTOSH KUMAR TIWARI, ASS. REG.	forwarding of LTC advance and leave encashment application	Account Section			
2642/2020	28/12/2020	NIL	ASST. REGISTRAR, CESTAT, HYDERABAD	MONTHLY STATEMENT	Central Registry			
2643/2020	28/12/2020	NIL	LOKESH KUMAR JAIN	Misc. Application	Central Registry			
2644/2020	29/12/2020	NIL	RAMESH KUMAR (DEPUTY DIRECTOR)	Displaying of Aadhaar details in public domain	Computer Cell			
2645/2020	29/12/2020	NIL	MANAS KUMAR SINHA, AR	forwarding of intimation regarding Sh. Bhoopendra Kumar Patel, Steno-III-reg.	Administration Section			
2646/2020	29/12/2020	NIL	ASSISTANT REGISTRAR, CESTAT HYDERABAD	Forwarding of List of closed holiday during the year 2021 for Central	Administration Section			

				Govt. Offices				
2647/2020	29/12/2020	NIL	K.RADHA PATO MEMBER	Grants of 4 days earned leave	Administration Section			
2648/2020	29/12/2020	NIL	GAJENDRA SINGH, HEAD CLERK	LEAVE APPLICATION	Administration Section			
2649/2020	29/12/2020	NIL	KRIPA SHANKAR	Forwarding GPF part final withdrawal application in respect of Shri G. Shridhar SPS	Administration Section			
2650/2020	29/12/2020	NIL	NEERAV KR. MALLICK, COMMISSIONER, CUSTOMS, INDORE	Appeal No. C/52745/2019(DB) shri Kamal Rathi	Central Registry			
2651/2020	29/12/2020	NIL	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	Commissioner of CESTM II VS. Vega Auto Accessories pvt. ltd	Central Registry			
2652/2020	29/12/2020	NIL	NEERAV KR. MALLICK, COMMISSIONER, CUSTOMS, INDORE	Appeal No. C/52706/2019(DB) of SH. Siddharth jain	Central Registry			
2653/2020	29/12/2020	NIL	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	Commissioner of CESTAT VS. Tarang Enterprises	Central Registry			
2654/2020	29/12/2020	NIL	S.S.GARG	Special Package in LIEU of	Administration Section			

				LTC for the Block year 2020-21				
2655/2020	29/12/2020	NIL	G. SHRIDHAR, SPS, CESTAT, CHENNAI	translate copy of police verification	Administration Section			
2656/2020	29/12/2020	NIL	S.S.GARG	Special Package in LIEU of LTC for the Block year 2020-21	Administration Section			
2657/2020	29/12/2020	NIL	P.V. SUBBARAO	LEAVE APPLICATION	Administration Section			
2658/2020	29/12/2020	NIL	SATPAL SINGH, MTS	TRANSFER REQUEST	Administration Section			
2659/2020	29/12/2020	NIL	ANIL CHOUDHARY M(J)	PERMISSION FOR PRONOUNCEMENT	PA to Registrar			
2660/2020	29/12/2020	NIL	ASST. REGISTRAR, CESTAT, HYDERABAD	list of Difference of Opinions Matters at CESTAT Hyderabad	PA to Registrar			
2661/2020	29/12/2020	NIL	ASST. REGISTRAR, CESTAT, HYDERABAD	list of larger bench matters at CESTAT Hyderabad	PA to Registrar			
2662/2020	29/12/2020	NIL	MANAS KR. SINHA, ASST REGISTRAR	Intimation of pending RTI Appeal	PA to Registrar			
2663/2020	29/12/2020	NIL	MANAS KR. SINHA, ASST REGISTRAR	Intimation for pending files	PA to Registrar			
2664/2020	29/12/2020	NIL	ASSITANT REGISTRAR, CHENNAI	Listing of emergency hearing case	PA to Registrar			

2665/ 2020	29/12/ 2020	NIL	REKHA SHEKHAWAT , STENO II	LEAVE APPLICATI ON	Adminis tration Section			
2666/ 2020	29/12/ 2020	NIL	HARSHITA PANDEY, ASST REGISTRAR, CESTAT, MUMBAI	Approval of EOL for period of 3 months	Adminis tration Section			
2667/ 2020	30/12/ 2020	NIL	SANJEEV SRIVASTVA	LEAVE APPLICATI ON	Adminis tration Section			
2668/ 2020	30/12/ 2020	NIL	BALASUBRA MANI S	Intimation of employer regarding application to UPSC	Adminis tration Section			
2669/ 2020	30/12/ 2020	NIL	RACHANA GUPTA	Forwarding of application dated 16 .12.2020 for issuing revised appointment order	Adminis tration Section			
2670/ 2020	30/12/ 2020	CESTAT/MUM/SKM/ 2020	S. K. MOHNATY	Availment of CL and RH for visiting home town	Adminis tration Section			
2671/ 2020	30/12/ 2020	NIL	S. S. GARG	revised pension pay order	Adminis tration Section			
2672/ 2020	30/12/ 2020	NIL	C. L. MAHAR	Retention of Govt. accommodati on after retirement for 6 months	Adminis tration Section			